[Shri Parvathaneni Upendra]

of this, you must also provide that nobody in this country will get. more than Rs. 15,000 a_s salary, more than that drawn by the President of India.

SHRI S..B. CHAVAN: I think, as things stand today, nobody is getting anything more-than what the President 'is getting. • But I can't commit for the future. I don't know.

(Interruptions)

SHRI PARVATHANENI UPENDRA.-Company executives are getting.

Interruption*}

•SHRI S. B. CHAVAN; We can compare ourselves with comparable people. I' can't compare the President with a company executive.

THE DEPUTY CHAIRMAN; And the respect and the honour the Pre- . •sident gets, nobody else gets.

The question is

"That the Bill to amend the Pr-e- sident's Pension Act, 195[^] as passed by the Lok Sabha, be taken into consideration." The motion was adopted.

THE DEPUTY CHAIRMAN: We shall now take up clause-by-clause, consideration of the Bill.

Clauses 2 to 5 were added to trie Bill.

Clause 1, . the Enacting Formula and the Title were added to the BUL

SHRI S. B. CHAVAN: Madarn, I beg to move:

That the Bill be returned."

The motion was adopted.

VALEDICTORY REMARKS ON THE CONCLUSION OF THE SESSION

THE DEPUTY CHAIRMAN: Before I adjourn the House sine die,

I have a few things to share with the hon. Members of this House. '

Hon. Members, the Winter Session of Parliament will come to an end in a few minutes time from now. Before 1 adjour the House sine die, 1 would like to thank, all Members on behalf of myself and the Panel of Vice-Chairman, for the co-operation extended by all the sections of the House of smooth and orderly conduct se, proceedings. of tempers. By and large, the Session had been cool, reflecting, as it did, the weather of Delhi,..'

SHRI PARVATHANENI UPENDRA (Andhra Pradesh); Thanks to us'

THE DEPUTY CHAIRMAN: ... but like the weather in Delhi, which changes very often, the mood of the House also had changed accordingly wartoing up- feeling and tempers, sometimes. We had a couple of walkouts and walk-ins, and I feel, perhaps, they are good for political health. good exercise.

In all we had 24 sittings, and the House sat for nearly 150 hours which excludes your lunch break which was given a go-by in the last three days to enable Members to discuss important subjects. During the Session the House passed 30 Bills, discussed six Calling Attention motions of urgent public importance. The Members' keen interest in the welfare of the general public can be gauged from the 93 special mentions that they made during the Session. Apart from these, we discussed a number of other important matters, such as the rise and fall in the prices o* commodities, floods and droughts, the international situation, the Seventh Five-Year Plan, the new education policy the Reports of the Scheduled Castes and Scheduled Tribes Commission etc. Members have made very important and valuable suggesions during these discussions which ave been oi high order.

The hon. Members "will go back u their homos in a happier frame tf mind, I hope, having just now iassed the legislation giving them bigher pay packet and more ameni-ies.

SHRI PARVATHANENI UPE-TORA: We deserve them.

THE DEPUTY CHAIRMAN; Those who were objecting have already ?one very happily. It is Govern nent's new year git't to all of us.

I once again think you all, the Leader of the House—the Leader of the House is not here—leader of the parties and other Members for their kind co-operation. I also take this oppor-unity to thank the Members oa the Panel of Vice-Chairman for their unfailing co-operation in conducting the day-to-day proceedings of the House. Especially during this session ihe job was very difficult.

At the end, I wish you all a Happy Christmas and a very HAPPY NEW YEAR and best wishes. We look for -ward to the coming New Year'which we. hope will bring up progress and • prosperity and happiness for all of us and for the country.

SHRI PARVATHANENI UPENDRA; *Wish* you the same.

SHRI S. W. DHABE (Maharashtra): Before you adjourn the House, I thank Mr. Chairman, Madam, Deputy Chairman, the Leader of the House and the staff on behalf of all of us for their co-operation.

THE DEPUTY CHAIRMAN: Wait a minute. The Minister is going to say a few words. Please sit down

संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री सीताराम केपरी) : उपसभापति महोदया, सर्वप्रथम आप के द्वारा चेपरमैन

साहब को धन्यवाद देता हूं इसलिए कि सदन का बड़ा निष्यक्षता के साध संकालन किया और आपको भी धन्यवाद देता हं कि अगपने भी इसी परम्पराको बरकरार रखा। साथ में जो पैनल ग्राफ वाइस चेयरमैन रहे हैं उनको भी धन्यवाद देता हं कि उन्होंने भी वैसी ही परम्परा निभाई । आपने सभी साथियों को, इस सदन के सदस्यों को जिल्होंने सौहाद्रपूर्ण वातावरण में इस सब की परम्परा की रखा, मृल्यवान योगदान देकर इसकी गरिमा ग्रीर मर्यादा को रखा, हम इसके लिए उनके आभारो हैं। धन्यवाद देते हैं और पुन: अन्यवाद देते हैं। इन जब्दों के साथ मैं अपनी बात समाप्ते करता है।

ससदीय कार्य और पर्यटन मही (श्री एच० के० एस० भगत): ग्रापको भी धन्यवाद देते हैं कि ग्रापने इस हाउस को निष्पक्षता के साथ चलाया । ग्रापका बहुत-बहुत धन्यवाद।

THE DEPUTY CHAIRMAN; Thank you very much for all th_e compliments being paid to me and the Panel of Vice-Cliairman. We thank Mr. Kesri also.

The motion was adopted.

JNow, something I want to share with Members. Sometimes our trains $\operatorname{Tim} \operatorname{slow}_t$ sometimes dur trains, run fast as far as the speeches are concerned. There ar_e such pressures which we cannot explain. I know, you all must be feeling bad. We cannot explain these things.. If there was any unpleasantness, unpleasant feeling at that time, I hope you all have

The House stands adjourned sine die.

The House then adjournee *sine die* at forty-six minute, past six oi the clock.